| SI | l No | demand | Action/position taken or proposed to be taken | | |
|----|--|--------------------|--|-------------------|---|
| | | | | Existing Rate | Revised Rate |
| | | | (a) when one postmen | | der det gemeinte de liègne des délateires présentes planses |
| | | | performs the duty an | Rs 9 00 | Rs 18 00 |
| | | | absentee postmen | ns 9 00 | ns 16 00 |
| | | | (b) When two postmen | | |
| | | | perform the duty | Rs 6 00 | Rs 12.00 |
| | | | of absentee postman | (perpostman | (perpostman) |
| | | | (c) Holiday monetary | Rs 12 00 | Rs. 25 00 |
| | | | Compensation | | |
| 11 | 11 The present rates of washing allowances and cy regulated in accordance with the decision allowances are too meagre. Payment of washing allowances and cy regulated in accordance with the decision Government and these rates cannot be a significant to the control of the cont | | | th the decision o | of the |
| | | shoulid be doubled | Deptt, of Posts only in isolation As for payment of cash allowance to Cash overseers, it has recently been | | |
| | aiiu | SHOUNG DE GOUDIEG | | | |
| | | | raised from 15/- to Rs 30/- | | , |

Imaget of Liberalised Economic Policy in Food Processing Secotor.

6774 SHRI PRAKASHV PATEL WILL the Minister of FOOD PROCESSING INDUS-TRIES be pleased to state the impact of liberalised economic policy of the Governmentn on the food processing sector?

THE MINISTER OF STATE OF THE MINISTRYH OF FOOD PROCESSING IN-DUSTRIES (SHRITARUNGOGOI)

Since the liberalisation of the Industrial Policy in July, 1991, about 1993 Industrial Entrepreneurs Mimoranda have been field in respect of food processing industries involving an investment of about Rs 25,343 crores upto February, 1993. Government have also approved investment proposalls of over Rs 4000 crores in the food processing and deep sea fishing sector. These include proposals of Joint. Ventures, export oriented units, units requireng industrial licenses, units with non-resident indians (NRIs) and Overseas Comorate Bodies (OCB) investments and the units for which plan assistance has been provided. Tiese proposals envisage foreing equity investment of approximately Rs 840 crores

Extention of Delhi-Bangalore Airbus Servicew to Calicut

6775 MULLAPPALLY SHRI RAMACHANDRAN Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

- (a) whether there is any proposal to extend the Delhi-Bangalore Airbus A-320 to Calicut
- (b) if so, by when it is likely to be done and
 - (c) If not the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIGHULAM NABI AZAD)

(a) to (c) Indian Airlines does not propose to extend the Delin-Bangalore A-320 service to Callicut, because of lack traffic demand